

(c) The existing telephone exchanges are being expanded and the new ones being opened wherever feasible to provide telephone connections to the waiting applicants, subject to availability of resources.

Statement		
Sl. No.	Name of the city	Waiting List as on 31st Oct., 1985.
1	2	3
1.	Bombay Metro.	1,83,929
2.	Calcutta "	30,429
3.	Delhi "	1,56,281
4.	Madras "	35,597
	Total	4,06,236
5.	Abmedabad	34,486
6.	Bangalore	25,153
7.	Hyderabad	35,730
8.	Kanpur	8,756
9.	Pune	20,697
10.	Agra	3,862
11.	Allahabad	1,712
12.	Amritsar	6,468
13.	Baroda	14,399
14.	Calicut	3,662
15.	Chandigarh	12,213
16.	Coimbatore	7,864
17.	Ernakulam	7,648
18.	Gauhati	2,577
19.	Indore	9,258
20.	Jaipur	10,300
21.	Jullundur	6,669
22.	Lucknow	2,696
23.	Ludhiana	13,048
24.	Madurai	3,111
25.	Nagpur	8,294

1	2	3
26.	Patna	4,105
27.	Rajkot	8,344
28.	Surat	23,273
29.	Srivandrum	4,591
30.	Varanasi	2,881
31.	Vijayawada	4,270
	Total	2,86,067
	Grand Total	6,92,303

Development of Non-Conventional Energy Sources in Gujarat

1375. SHRI D. P. JADEJA : Will the Minister of ENERGY be pleased to state :

(a) whether Government have conducted any survey of the potential of Jamnagar district in Gujarat for the development of non-conventional energy sources;

(b) the details regarding development of "Wind-Power" and "Tidal Energy"; and

(c) the steps taken to develop these sources of energy in Jamnagar District in Gujarat ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) A Wind Survey project and investigations and studies for a tidal power project in the Gulf of Kachchh, are in progress.

(b) and (c). Wind Farm projects for the generation of over 1.5 MW electrical power and already under implementation at Kandla and Okha. Other similar wind electricity generation projects are also planned for this area. In respect of tidal power in the Gulf of Kachchh, decisions on implementation will be considered after the completion of the feasibility report.

Inquiry into Productivity of Industries

1376. SHRI SYED MASUDAL HOSSAIN : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that his Ministry recently ordered an inquiry into productivity of Indian Industries;

(b) if so, the outcome of the said inquiry;

(c) the details of the follow-up action taken by Government on the said inquiry report; and

(d) if no follow-up action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) to (d). Do not arise.

Progress of Self Employment Scheme

1377. SHRI V. TULSI RAM : Will the Minister of INDUSTRY be pleased to state :

(a) the progress achieved by the self-employment scheme as on 31 October, 1985;

(b) whether Government are considering some proposals for its further improvements;

(c) the number of unemployed in the country who were provided such employment during the last three years as on 31 October, 1985, State-wise details thereof;

(d) the number of applications received from Andhra Pradesh for the purpose, the

number out of them sanctioned, the number awaiting sanction;

(e) the total amount sanctioned/to be sanctioned; and

(f) the time by which all such applications will be cleared as on 31 October, 1985 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) During 1983-84, the first year of the scheme against a target of 2.5 lakh ventures, 2.42 lakh beneficiaries were sanctioned loans amounting to Rs. 401.54 crores upto 31-3-1984 and during 1984-85, 2.29 lakh beneficiaries were sanctioned loans amounting to Rs. 429.52 crores upto 31-3-85. The achievement for the year 1985-86 will be known at the close of the financial year *i.e.* after March, 1986.

(b) The scheme has been continued without any modifications during 1985-86. Proposals for further improvement would be considered when a decision for continuation of the scheme in future is taken.

(c) Statement is enclosed showing progress of the Scheme during 1983-84 and 1984-85. The progress of 1985-86 Scheme will be known only after March, 1986.

(d) The number of applications sanctioned in A.P. during 1983-84 and 1984-85 are as under :

Year	Target	No. of applications recd. by DIC task forces in A P	No. of applications recommended to the banks by DIC task forces	No. of applications sanctioned by the banks	
				No.	Amount (Rs. lakhs)
1983-84	20,000	1,07,792	25,401	14,781	2,936.00
1984-85	15,100	82,447	28,401	13,084	2,733.92

(e) The total amount sanctioned by banks during 1983-84 in Andhra Pradesh was Rs. 2,936.00 lakhs and Rs. 2,733.92 lakhs in 1984-85.

(f) The duration of the operation of the Scheme is the financial year. The applications received during 1985-86 are expected to be disposed of by the end of 31st March, 1986.